

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SHAHDARA DISTRICT,  
KARKARDOOMA COURTS, DELHI.**

The following posting and transfer is hereby made with immediate effect:

S.No.	Name	From	To
1.	Sh. Lakpa Tshering Tamang, Judicial Assistant EC No: 17932413	Judicial Assistant in the Office Pool, Shahdara District, KKD	JA/PS in the Personal Office of the undersigned.

Non-compliance of the above directions or immediately preceding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(SHAIL JAIN)

Principal District & Sessions Judge,  
Shahdara District, KKD Courts,

Delhi.

No. 1279-86 /Admn./P&T/SHD/KKD/2023

Delhi, the dated 7/2/23

**Copy forward for information and necessary action to:**

1. The Principal District & Sessions Judge (IQ) Delhi.
  2. The Officer-In-Charge, Administration Branch, Shahdara District, KKD Delhi.
  3. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
  4. The Officer/Official concerned.
  5. The Dealing Officials Personal File/Leave/CR
  6. The Dealing Official, "Layers" Seat, Administration Branch, Tis Hazari Courts, Delhi.
1. PS to the undersigned.
2. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge,  
Shahdara District, KKD Courts, Delhi

